

DIVISION BENCH  
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/45(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>WESTERN BITUMEN INDUSTRIES PRIVATE LIMITED VS DHENDAI TEA &amp; INDUSTRIES LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mr. Swarajit Dey, Adv. ] For the Financial Creditor

**ORDER**

1. Ld.Counsel for the petitioner present.
2. This is transferred petition from the Hon'ble Calcutta High Court.
3. Ld.Counsel for the petitioner seeks three weeks' time to make this petition IBC compliant.
4. Post the matter on **09/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**